

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)
FOR THE ATTENTION OF THE STAKEHOLDERS OF
SPRINT ADVISORY SERVICES PRIVATE LIMITED

1.	Name of Corporate Person	SPRINT ADVISORY SERVICES PRIVATE LIMITED
2.	Date of Incorporation of Corporate Person	10/03/2005
3.	Authority Under Which Corporate Person Is Incorporated / Registered	Registrar of Companies, Mumbai, Maharashtra
4.	Corporate Identity Number of Corporate Person	U51909MH2005PTC151869
5.	Address of the Registered Office of Corporate Person	"Knowledge House, Shyam Nagar, Jogeshwari-Vikhroli Road, Jogeshwari (E), Mumbai Maharashtra 400060 India
6.	Liquidation Commencement Date of Corporate Person	24.03.2022
7.	Name, Address, Email Address, Telephone Number of the Liquidator and Registration Number of the Liquidator	Kondisetty Kumar Dushyantha # 404/2, 7 th Main, 9 th Cross, Jayanagar II Block, Bangalore-560011 e-mail: dushyanthak@gmail.com Tel. No.: 080 26560400 Registration No.: IBBI/IPA-002/IP-N00237/2017-18/10688
8.	Last Date for Submission of Claims	22.04.2022

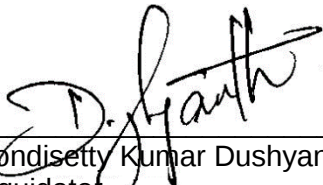
Notice is hereby given that Sprint Advisory Services Private Limited has commenced voluntary liquidation on 24.03.2022.

The stakeholders of Sprint Advisory Services Private Limited are hereby called upon to submit a proof of their claims, on or before 22.04.2022, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 24.03.2022
Place: Bangalore


Kondisetty Kumar Dushyantha
Liquidator

Registration No.: IBBI/IPA-002/IP-N00237/2017-18/10688